

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

34. C.P.060/00097/14 IN
O.A. No.060/00062/14

(USHA KUMARI BHASIN VS. SARAVJIT SIGH & ANR.)

22.5.2014

Present: Sh. Manohar Lal, counsel for the applicant.
None for the respondents

On the request of learned counsel for the applicant, hearing in the matter
is deferred to 24.7.2014.


(RAJWANT SANDHU)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

'KR'

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20. CP 060/00097/14 in
O.A. No. 060/00062/14

Usha Kumari Bhasin Vs. Saravjit Singh & Another

24.07.2014

Present: Mr. Manohar Lal, counsel for the petitioner

Adjourned to 28.08.2014.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

'mw'

12.CP 060/00097/14 in
O.A. NO. 060/00062/14

Usha Kumari Bhasin Vs. Saravjit Singh & Another

28.08.2014

Present: Mr. Manohar Lal, counsel for the petitioner

1. Heard.
2. Issue notice to the respondents returnable on 14.10.2014.

Uday Kumar Varma
(UDAY KUMAR VARMA)
MEMBER (A)

Sanjeev Kaushik
(SANJEEV KAUSHIK)
MEMBER (J)

'mw'
Notice issued on
29/8/14. AD is excused.

Reply Affidavit
not filed.

29/10

DHIRENDER SINGH

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11.CP 060/00097/14 in
O.A. NO. 060/00062/14

Usha Kumari Bhasin Vs. Saravjit Singh & Another

14.10.2014

Present: Mr. Manohar Lal, counsel for the petitioner
Mr. Aseem Rai, counsel for the respondents

On request of the learned counsel for the parties, adjourned to
11.11.2014.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

'mw' Reply Affidavit
not filed


DHIRENDER SINGH

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13.CP 060/00097/14 in
O.A. NO. 060/00062/14

Usha Kumari Bhasin Vs. Saravjit Singh & Another

11.11.2014

Present: Mr. Manohar Lal, counsel for the petitioner
Mr. Aseem Rai, counsel for the respondents

1. Learned counsel for the petitioner submits that he may be permitted to withdraw the CP.
2. Ordered accordingly.

(UDAY KUMAR VARMA)
MEMBER (A)

'mw'

(SANJEEV KAUSHIK)
MEMBER (J)